

Import of Bofors Guns

6924. PROF. K.V. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) the number of guns received from the Bofors firm till date;

(b) whether the agreement between Government of India and Bofors is completely honoured by the both parties;

(c) if not, what clauses in the agreement are not honoured and by whom;

(d) whether the import of the Bofors guns is at par with the export of Indian goods to Sweden; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). All the guns to be supplied under the Supply Contract with Bofors have been received. Certain items of supply under this Contract are continuing to be received. The payments made secretly into Swiss bank accounts are in violation of the explicit understanding and agreed conditions precedent to the Supply Contract and Licence Agreement.

(d) and (e). During a period of ten years from the date of Supply Contract i.e. from 24.3. 1986, Bofors are required to ensure counter trade of not less than 50 per cent of the value of the supplies made under this Contract and the Licence Agreement.

Regional Engineering College, Srinagar

6926. PROF. K.V. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) whether the Regional Engineering College, Srinagar has been re-opened;

(b) if not, the reasons therefor;

(c) the time by which it is proposed to be reopened;

(d) whether students from South India have requested that they should be transferred to other Regional Engineering Colleges; and

(e) if so, the decision taken on their requests?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). As per the Press Statement issued by the Jammu and Kashmir Government, the Regional Engineering College, Srinagar is to reopen on 15th of May, 1990.

(d) and (e). A number of students from various States have requested for a transfer to other Regional Engineering Colleges; and request is under consideration of the Government.

Employment to Dependants of Personnel Killed in Sri Lanka and Siachin

6927. SHRI VASANT SATHE: Will the PRIME MINISTER be pleased to state:

(a) whether a large number of dependants of personnel killed in Sri Lanka and Siachin have not yet been provided employment;

(b) if so, the total number of casualties and number of jobs provided to the dependants in the Armed forces and in the Defence Public Sector Undertakings and other Public Sector Undertakings; and

(c) the steps being taken to ensure that Public Sector Undertakings provide due employment opportunities to the dependants